

(c) the criterion adopted by the Railway authorities in deciding the sale of scraps in different Railways ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOU-DHURY) : (a) Scrap which is awaiting disposal is kept at nominated scrap depots. Released rails after relaying however may lie sometime near the track to avoid double handling. The accumulation of scrap followed by disposal is a continuous process. The disposal is regularly monitored by the Railways as well as the Railway Board and thus the Government is aware of the availability of scrap on railways.

(b) Value would be about Rs. 24 crores.

(c) The criteria adopted for sale of scrap material including condemned rolling stock on the railways is well defined. Consumers return their scrap to the nominated scrap depots for arranging disposal. The material required for re-use by the Railways themselves is segregated and kept separately, to be drawn by consumers, as and when required. The balance thus left over is surveyed by a Survey Committee consisting of Senior Officers of Stores and Technical Departments, who examine the scrap materials with a view to finding out whether the scrap can be put to any alternative use. The material which cannot be used is recommended for disposal. Scrap materials

required by other Government Departments/ Public Sector Undertakings etc. are straight-way supplied to them. The disposal is through auction/tender sales which are given wide publicity through newspapers, handbills etc.

Scheme for Development and Promotion of Unani and Ayurvedic System of Medicines

4451. SHRI LAKSHMAN MALLICK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Central Government have made schemes for the development and promotion of Unani and Ayurvedic system of medicines in the country ;

(b) if so, the details regarding the amount so far have been granted during the last three years alongwith the schemes under which expenditure was incurred ; and

(c) the main beneficiary institutions under each scheme and the amount spent thereunder ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) Yes.

(b) and (c). A statement is attached.

Statement

(Rs. in lakhs)

S. N.	Name of the Scheme/Organisation	Amount released during		
		1981-82	1982-83	1983-84
1	2	3	4	5
1.	Central Council for Research in Ayurveda and Siddha	229.03	280.15	326.59
2.	Central Council for Research in Unani Medicine	73.83	81.36	98.74

1	2	3	4	5
3.	Institute of Postgraduate Training and Research, Jamnagar	55.52	56.53	55.00
4.	Grants to National Institute of Ayurveda, Jaipur	62.36	45.19	102.01
5.	Grants to Ajmal Khan Tibbia College, A.M.U., Aligarh	17.00	14.50	15.30
6.	Indian Medicine Pharmaceutical Corporation Ltd., Mohan (UP)	12.65 (Investment)	—	10.00 (Loan)
7.	Grant-in-aid to undergraduate colleges of ISM and Homoeopathy run by voluntary organisations up to the extent of Rs. 1.60 lakhs per college for purchase of laboratory equipment and setting up of book bank for the students of SC/ST and weaker sections of the society.	1.60 (one college)	10.19 (7 colleges)	24.48 (16 colleges)
8.	Upgrading of departments for postgraduate training and research in Indian Systems of Medicine—Amount released to the State Governments as cent-per-cent Central assistance for maintenance of the postgraduate departments, upgraded under the Scheme	36.60	45.55	42.00
9.	Development of ISM Pharmacies including herbal farms and drug testing laboratories in the States. Assistance up to a maximum of Rs. 8.0 lakhs to a Pharmacy as provided to the State Government for augmenting State Pharmacies	12.95	11.45	10.53

Repair of Howrah Bridge

4452. SHRI SANAT KUMAR MANDAL : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the massive 2150 ft. cantilever-cum-suspension Howrah Bridge is in for extensive repairs ;

(b) if so, whether any detailed study of the actual extent of wear and tear the bridge has suffered over the years has been carried out ;

(c) if so, by which agency and how long will it take to do the needful and the estimated capital outlay involved ;

(d) whether any foreign experts parti-